

### Primary Education in Maharashtra

**2562. Shri Pangarkar:** Will the Minister of Education be pleased to state the amount of financial assistance given to the Government of Maharashtra for the development of primary education during 1960-61?

**The Minister of Education (Dr. K. L. Shrimali):** A sum of Rs. 28,85,910 has been given to Maharashtra for development of elementary education under the Centrally-sponsored schemes during 1960-61. It is not possible to give this information in respect of Centrally-aided schemes as grant for 1960-61 has been sanctioned for "Education" as a whole, and is not distributed scheme-wise.

### Central Taxes in Maharashtra

**2563. Shri Pangarkar:** Will the Minister of Finance be pleased to state:

(a) whether there was any fall in the collection of Central Taxes in the Marathwada region of Maharashtra during 1959-60; and

(b) if so, the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) There was no fall in the collection of Central Taxes in the Marathwada region of Maharashtra during 1959-60 as compared to that of 1958-59.

(b) Does not arise.

### Investment in National Savings Certificates

**2564. Shri Pangarkar:** Will the Minister of Finance be pleased to state:

(a) the total amount invested by the general public in National Savings Certificates during the months of November and December, 1960 and January, 1961; and

(b) how does it compare with the corresponding period of the year 1959?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). Net sales of National Plan Savings Certificates

during the months of November, December and January, 1959-60 and 1960-61 were as follows:—

Month	Year 1959-60	Year 1960-61
(In crores of Rupees)		
November	5.29	5.09
December	5.70	5.48
January	5.88	5.24
(Approximate)		

### Education of Girls in Madhya Pradesh

**2565. Shri Kunhan:** Will the Minister of Education be pleased to state:

(a) the amount allocated by the Central Government during the Second Five Year Plan period so far (year-wise) to the Government of Madhya Pradesh for education of girls in the State;

(b) the amount spent so far year-wise by the State Government for this purpose; and

(c) whether any new schemes have been formulated for expansion of girls' education in Madhya Pradesh?

**The Minister of Education (Dr. K. L. Shrimali):** (a) to (c). A statement is laid on the table of the House. [See Appendix IV, annexure No. 44]

### Income Tax Arrears

**2566. Shri Dharmalingam:** Will the Minister of Finance be pleased to state:

(a) the amount of arrears of income tax to be paid to the Government in 1959-60;

(b) the amount collected during 1960-61 out of these arrears; and

(c) the steps taken to collect the balance, if any?

**The Minister of Finance (Shri Morarji Desai):** (a) The amount of effective arrears of income tax to be paid to the Government on 31st March, 1960 was Rs. 138 crores.

(b) The information is being collected and will be laid on the Table of the House as early as possible.

(c) The required information is given in the statement enclosed. [See Appendix IV, annexure No. 45.]

#### Holiday Home for Students at Ootacamund

2567. **Shri Nanjappan:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a holiday home for students will be constructed with the assistance of Central Government at Ootacamund, Madras State;

(b) if so, what is the amount given as assistance; and

(c) what assistance the Government of Madras and the local body (Municipality) are giving to promote the scheme?

**The Minister of Education (Dr. K. L. Shrimall):** (a) No, Sir.

(b) and (c). Does not arise.

#### Land Disputes Between Displaced Persons and Tribals in Tripura

2568. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to state:

(a) what steps have been taken to settle the dispute on land between the displaced persons and the tribals of Lefunga in Tripura;

(b) whether any Police Camp exists in this area; and

(c) if so, how long this police camp would continue there?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) to (c). The information is being collected and will be laid on the table.

#### Over-Stay by Foreigners

2569. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases brought to the notice of Government since

November, 1960 wherein some of the foreigners had stayed in India even after the expiry of their passports; and

(b) the names of the countries to which they belonged?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Except for the State of Gujarat from whom information is awaited, the number of foreigners who had stayed in India after the expiry of their passports was 53 during the period May to November, 1960. Subsequent information is not available.

(b) Afghanistan, America, Austria, Belgium, Burma, China, France, Hungary, Italy, Lebanon, Poland, Russia and Saudi Arabia.

#### Housing Schemes for S.C. in Punjab

2570. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the amounts which were sanctioned for Housing Schemes for Scheduled Castes in Punjab in 1960-61;

(b) whether the money allotted has been fully spent; and

(c) the number of houses constructed for the Scheduled Castes in Punjab under this scheme in 1960-61?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Rs. 4.48 lakhs.

(b) and (c). During the first six months of the year 1960-61, Rs. 2.91 lakhs were spent on the construction of 362 houses and the purchase of house sites for Scheduled Castes. Information for the whole year 1960-61 is not yet available.

#### Consumption of Steel in India

2571. **Shri D. C. Sharma:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what will be the per capita consumption of steel in India at the